

F. No. 187/7/2019-ITA-I
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Direct Taxes)

North Block, New Delhi - 110001.
Dated 20th September, 2019

OFFICE ORDER

Subject: Setting up of NeAC as per E-assessment Scheme, 2019

In pursuance of para 4 of the E-assessment Scheme, 2019 made by the Central Government vide Notification No.61 of 2019 dated 12th September, 2019, the Central Board of Direct Taxes hereby sets up National e-Assessment Centre (NeAC), which shall have its headquarters at Delhi and shall comprise of the following Income-tax authorities:-

- (i) Principal Chief Commissioner of Income-tax (NeAC), Delhi
- (ii) Commissioner of Income-tax (NeAC), Delhi
- (iii) Additional / Joint Commissioner of Income-tax (NeAC), Delhi - 1
- (iv) Additional / Joint Commissioner of Income-tax (NeAC), Delhi - 2
- (v) Deputy / Assistant Commissioner of Income-tax (NeAC), Delhi - 1
- (vi) Deputy / Assistant Commissioner of Income-tax (NeAC), Delhi - 2
- (vii) Deputy / Assistant Commissioner of Income-tax (NeAC), Delhi - 3
- (viii) Deputy / Assistant Commissioner of Income-tax (NeAC), Delhi - 4
- (ix) Income Tax Officer (NeAC), Delhi - 1

2 NeAC will have such other ministerial staff, executive or consultant, as considered necessary, which will be provided by the Principal CCIT (CCA), Delhi in consultation with the Board.

This issues with the approval of Chairman, CBDT.

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(Prajna Paramita)
Director to the Government of India

Copy to:

1. PS to FM/OSD to FM/PS to MoS (R)/OSD to MoS(R)
2. PS to Secretary(Finance)/(Revenue)
3. Chairman, CBDT & All Members, CBDT
4. All Principal Chief Commissioners of Income-tax / Principal Director Generals of Income-tax.

5. Pr. Chief Controller of Accounts, New Delhi
6. All Joint Secretaries/CsIT, CBDT
7. Web Manager, O/o Pr.DGIT(Systems) with request to upload on the departmental website.
8. Commissioner of Income-tax (Media & TP) and official Spokesperson, CBDT, New Delhi.
9. Secretary General, IRS Association/ Secretary General, ITGOA/ All - India Income Tax SC & ST Employees' Welfare Association / Income Tax Employees Federation (ITEF).
10. Addl. CIT, Data-Base Cell for uploading on IRS officer's website.

Prajna Paramita
(Prajna Paramita)

Director (ITA-1)